

(b) if so, the details thereof;

(c) whether it is a fact that a large number of MPs and public representatives are opposing the implementation of the law in its present state in view of the violation of Civil liberties of an individual, if so, the details thereof; and

(d) the details of the remedial measures being taken by the Government?

THE MINISTER OF STATE IN THE MINISTRY OF ELECTRONICS AND INFORMATION TECHNOLOGY (SHRI DHOTRE SANJAY SHAMRAO): (a) and (b) The Government constituted a Committee of Experts on Data Protection, chaired by Justice (Retd) B.N. Srikrishna, Supreme Court of India to study various issues relating to data protection and the Committee of Experts formulated a Draft Personal Data Protection Bill. Based on the recommendation of the Committee of Experts and a multitude of feedback received from diverse stakeholders, the draft bill has been duly updated and the PDP Bill 2019 has been introduced in Parliament during the winter session 2019. The Bill has been referred to a Joint Committee of the Parliament and the Committee is deliberating on the subject.

(c) No, Sir.

(d) Does not arise.

Benefits under Digital India Internship Scheme

†1346. SHRI SATISH CHANDRA DUBEY: Will the Minister of ELECTRONICS AND INFORMATION TECHNOLOGY be pleased to state:

(a) the number of students who have got the benefit under the Digital India Internship Scheme, so far;

(b) the number of persons who have benefited from this scheme in Bihar; and

(c) the details of Digital India Internship Scheme across the country?

THE MINISTER OF STATE IN THE MINISTRY OF ELECTRONICS AND INFORMATION TECHNOLOGY (SHRI DHOTRE SANJAY SHAMRAO): (a) So far, a total 67 students have benefitted under the Digital India Internship Scheme.

(b) and (c) The Digital India Internship Scheme has a fixed number of slots (25 number for 2018 and 50 number for 2019) and eligible students from all States/Union

†Original notice of the question was received in Hindi.

Territories can apply under the scheme. There is no specific allocation of slots for any State/Union Territory.

India BPO Promotion Scheme in Bihar

†1347. SHRI SATISH CHANDRA DUBEY: Will the Minister of ELECTRONICS AND INFORMATION TECHNOLOGY be pleased to state:

- (a) the number of businessmen/persons benefited under the India BPO Promotion Scheme (IBPS);
- (b) the status of this scheme in Bihar, the details of the number of BPOs opened there and jobs created under this scheme so far; and
- (c) the State-wise number of persons provided with employment under IBPS across the country?

THE MINISTER OF STATE IN THE MINISTRY OF ELECTRONICS AND INFORMATION TECHNOLOGY (SHRI DHOTRE SANJAY SHAMRAO): (a) to (c) Under India BPO Promotion Scheme (IBPS), 190 companies have been allocated total 51,297 BPO/ITES seats to setup 276 BPO/ITES units across the country. Out of these, 249 units have started operation providing direct employment to over 36,000 people. In the State of Bihar, 12 BPO/ITES units have started operations providing direct employment to 1415 persons. The State-wise details of employment under IBPS are given in the Statement.

Statement

State/UT-wise details of employment under IBPS

State/UT	Employment
Andhra Pradesh	9659
Bihar	1415
Chandigarh U.T.	15
Chhattisgarh	236
Gujarat	3
Haryana	187

†Original notice of the question was received in Hindi.